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Title: Need to sanction and extend Indira Gandhi Matritva Sahyog Yojana (IGMSY) scheme to Vizianagaram in Andhra Pradesh.

SHRIMATI BOTCHA JHANSI LAKSHMI : Sir, I thank you for giving me an opportunity to raise a matter of urgent public importance relating to empowerment of women on this important occasion of International Women's Day.

First of all, I thank the Government for approval of Indira Gandhi Matritva Sahyog Yojana (IGMSY), a Conditional Maternity Benefit (CMB) Scheme. The objectives of the scheme are, to improve the health and nutrition status of pregnant, lactating women and infants by promoting appropriate practices, care and service utilization during pregnancy, safe delivery and lactation, encouraging the women to follow IYCF practices including early and exclusive breast feeding for six months and contributing to better enabling environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers.

It is expected that in the initial years with cash incentives of Rs. 4,000 per woman given in three installments, around 13.8 lakh pregnant and lactating women in 52 identified districts may avail of the benefit under the scheme. The beneficiaries would be pregnant women of 19 years of age and above for the first two live births.

19.00 hrs.

I thank the hon. Minister for including two districts of Andhra Pradesh in the policy programme.

MR. CHAIRMAN : Come to your demand.

SHRIMATI BOTCHA JHANSI LAKSHMI : I would request the hon. Minister to extend this pilot scheme to Vizianagaram district because it is a backward district and the child mortality rate is very high in the district and the tribal people and the fishermen in the coastal area illiterate. This will help in creating awareness among the people there. So, my humble request to the hon. Minister is to sanction and extend this programme in Vizianagaram district also.

MR. CHAIRMAN: Since today is Women's Day, therefore the House is being concluded by a Lady Member.

The House stands adjourned to meet tomorrow, the 9th March, 2011 at 11 a.m.

19.01 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, March 9, 2011/Phalguna 18, 1932 (Saka).

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